

Eighth Five Year Plan has not been finalised by the Planning Commission, it is tentatively envisaged to add a generating capacity of about 38,000 MW during the Eighth Plan period.

(b) to (d). Do not arise in view of reply to (a) above.

Power Failure in Delhi

1131. DR. CHANDRASHEKHAR TRIPATHI: Will the Minister of ENERGY be pleased to state:

(a) whether the complaints of frequent power failure in various parts of Delhi are being received continuously;

(b) if so, the reasons therefor;

(c) whether Government have taken any concrete steps so far to improve the power position; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI):

(a) and (b). The power supply in Delhi is, by and large, satisfactory. However, failure due to equipment break-downs, local faults in distribution system, etc., is expeditiously attended to, when reported.

(c) and (d). DESU have taken various steps to ensure adequate and reliable availability of power in Delhi during the summer of 1989 which include installation of shunt capacitors, regular maintenance of the system, strengthening of transmission lines and distribution system, establishment of 135 MW generation capacity at Rajghat Thermal Power Station and maximising generation

from the existing power stations. Adequate arrangements have also been made by DESU for prompt attention to power failures and no-current complaints through a network of about 100 complaint centres and mobile fault locating vans-breakdown vans. A Task force has been constituted to closely monitor the power supply position in Delhi and the progress of various works under execution.

Refund of Advance Booking Money by Sipani Automobiles Ltd.

1132. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received complaints from the public that M/s. Sipani Automobiles Ltd. has not been refunding advance booking money;

(b) if so, whether Government have taken any steps to get this money refunded to the public; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). Some complaints regarding delay in refund of advance booking deposit by M/s. Sipani Automobiles Ltd. were received in respect of the company's earlier bookings for petrol cars. These complaints have been sent to the manufacturers. The company has reported that they have no pending request for refund of advance booking deposit in respect of Montana/Dolphin petrol car. Regarding new Montana bookings, the company has indicated that they are yet to receive full booking particulars and have assured that any requests for refund of deposits would be attended to promptly.